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## Notice

By virtue of an affidavit sworn before the **Notary Public cuttack** on Dated **13th March 2024**, I, **Miss. KAJAL MOHANTY**, Address **AT-SANTEGHARI, PO-DEULAHAT, PS-BHOGRAI, DIST-BALASORE-756036** have changed my name from “**KAJAL MAJHANTY**” to “**KAJAL MOHANTY**”. Henceforth, I shall be known as “**KAJAL MOHANTY**” for all purposes.

**KAJAL MOHANTY**